## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP (CAA) 33/NCLT/AHM/2017 In CA(CAA) No. 3/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

Name of the Company:

Aditya Birla Financial Services Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. Militin Joshi Sn. Advocate Petitioner ? 2. Sandrep Singhi Advocate "

3. Pranjal Buch der Singhi & Co.

Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Petitioner.

Learned Counsel for Petitioner wants to file affidavit relating to conversion of preference shareholders to equity shareholders and effect of it on the meeting of the Equity shareholders.

List the matter on 28.04.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26<sup>th</sup> day of April, 2017.